

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

order dated 20.02.02.

As per order dated 20.02.02
passed in OA. 483/99, this OA.
is allowed.


Member (A).


Member (J).

copies of order
may be sent to
the court for
record.

✓
Do. 3.12

SO ^{Pris} (S).